

HIGH COURT OF SIKKIM
GANGTOK

No.188/HCS

Dated: 28.08.2021

OFFICE ORDER

This is for information of all concerned that Hon'ble the Chief Justice has been pleased to recognize the Sikkim High Court Bar Association, Gangtok.

By Order,

Sd/-
REGISTRAR GENERAL

Memo No. : V (139)/Confdl./HCS/3481-512

Date: 28.08.2021

Copy to:

1. President, Sikkim High Court Bar Association, Gangtok, East Sikkim.
2. President, Bar Association of Sikkim, Gangtok.
3. President, Namchi Bar Association, South Sikkim.
4. Advocate General of Sikkim.
5. Additional Advocate General of Sikkim.
6. All District and Sessions Judges, Sikkim.
7. Legal Remembrancer-cum-Law Secretary, Law Department, Government of Sikkim
8. Member Secretary, Sikkim State Legal Services Authority, Development Area, Gangtok.
9. Director, Sikkim Judicial Academy.
10. All Chief Judicial Magistrate-cum-Civil Judges, Sikkim.
11. All Civil Judge-cum- Judicial Magistrates, Sikkim.
12. Chief Secretary, Home Department, Government of Sikkim, Gangtok.
13. Principal Secretary, Home Department, Government of Sikkim, Gangtok.
14. Additional Registrar-cum-PPS to Hon'ble the Chief Justice, High Court of Sikkim.
15. Additional Registrar-cum-PPS to Hon'ble the Judge, High Court of Sikkim.
16. Deputy Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim.
17. All Section in-charge, High Court of Sikkim, Gangtok.
18. Computer Cell, High Court of Sikkim, Gangtok for uploading the same in the website of High Court of Sikkim.
19. File &
20. Guard file.


REGISTRAR